Updated Status Report of pending MPs/MLAs cases for the Month of December, 2025

Sr.	Name of District	Name of the Court	Case No.	Party Name	Sections	Status Report received from the concern Court
1	Balodabazar	3rd ADJ Balodabazar	39/2025	State Vs Kishore Navrandge & Ors. (Devendra Yadav (MLA)	Section 153(A), 505(1). 153(1)(B), 505(1) (C), 109,120(B),147, 148, 186, 353,332 333,307, 435, 436, 341, 427 IPC & 3,, 4 PDPP Act,	Fixed for 03.02.2026
2	Janjgir-Champa	CJM Janjgiir	116/2025	Baleshwar Sahu	Section 147, 294,452,323, U/s 149,427 IPC	अभियोजन साक्ष्य हेतु
		CJM Janjgiir	1558/2025	Baleshwar Sahu	Section 329(4),296,351(2),115(2) B. NS	अभियोजन साक्ष्य हेतु
3	Kabirdham (Kawardha)	CJM, Kawardha	Criminal Case No. 135/2022	State of C.G. Vs. Ashok Kumar Sahu & Ors.	U/s 147, 148, 149, 109, 353, 332, 153(A), 186, 188, 295, 427, 120(B), 144, 152, 440, 452, 455, 295(K) IPC & 3 Prevention of Damage Property Act	For the evidence date 12/01/2026
		CJM, Kawardha	1592/2025 (Old No.456/2021	State of C.G. Vs. Vijay Sharma & Ors. (Vijay Sharma -Sitting MLA)	U/s 147, 186, 353, 447 IPC & 3 Prevention of Damage Property Act	For the evidence date 12/01/2026
4	Raipur	1. 1st District & Additional session Judge Raipur	Special Case No.01/2024	State Vs. Arunpati Tripathi & Others (Sitting MLA Kawasi Lakma)	420,467,, 648, 471, 120 B IPC and U/S 7 & 12 Prevention of corruption Act 1988, amendment Act 2018	Fixed for 08.01.2026
		2. Special Judge (Prevention of Money loundering Act) Raipur	ED 03/2023	ED Vs. 1. Devendra Singh Yadav (Sitting) 2. Chandradev Prasad Roy (Former)	3, 4 Prevention of Money Laundering Act, 2002	Fixed for 12.01.2026
		3. Special Judge (Prevention of Money loundering Act) Raipur	ED 05/2024	ED Vs Kawashi Lakhma	3, 4 Prevention of Money Laundering Act, 2002	Fixed for 13.01.2026
		4. 1st Civil judge upper Class /Chief Judaical Magistrate Gariyaband (C.G.)	Case No. 666/2025	State of Chhattisgarh Vs. Damrudhar Pujari and other (Ex MLA)	341,147, IPC	Fixed for 30.01.2026
		5. 1st Civil judge upper Class /Chief Judaical Magistrate Gariyaban(C.G.)	Case No. 667/2025	State of Chhattisgarh Vs.. Govardhan Manjhi and other (Ex MLA)	341,147, IPC	Fixed for 30.01.2026
		6. J.M.F.C. Rajim,	391/2024	State of Chhattisgarh Vs. Rohit Sahu and	186, 147, 149, 341 IPC	Fixed for 16/03/2026

		Gariyaband, Raipur			other		
		7. J.M.F.C. Raipur	22283/ 2013	State of Chhattisgarh Vs.Sanjeev Shukla and other(Devendra Yadav)	147, 188, 353, 332, 186(149) IPC		**Fixed for 04/02/2026**

5	Rajnandgaon	1. Principal Distinct & Sessions Judge, Rajnandgaon	Special Case CGPIDI No.. 04/2020	C.G. State Vs. Md. Khalid and others. 1. Madhusudan Yadav (Ex. MP)	420, 406, 467, 468 IPC Section 10 CGPDI Act,	माननीय छत्तीसगढ़ उच्च न्यायालय से WPCR No 164/2021 में पारित आदेश दिनांक 08.03. 2021 के आदेशानुसार स्थगित
		2. Principal Distinct & Sessions Judge, Rajnandgaon	Special Case CGPDI No.. 05/2020	C.G. State Vs. Md. Khalid and others. 1. Madhusudan Yadav (Ex. MP)	420, 406, 467, 468, IPC Section 10 CGPDI Act,	माननीय छत्तीसगढ़ उच्च न्यायालय से WPCR No. 174/2021 में पारित आदेश दिनांक 09.03. 2021 के आदेशानुसार स्थगित
		3. Principal Distinct & Sessions Judge, Rajnandgaon	Special Case CGPDI No.. 05/2021	C.G. State Vs. Md. Khalid and others. 1. Madhusudan Yadav (Ex. MP)	420, 406, 467, 468, IPC Section 10 CGPDI Act,	माननीय छत्तीसगढ़ उच्च न्यायालय से WPCR No. 172/2021 में पारित आदेश दिनांक 09.03. 2021 के आदेशानुसार स्थगित
		4. Principal Distinct & Sessions Judge, Rajnandgaon	Special Case CGPDI No..04/2021	C.G. State Vs. Md. Khalid and others. 1. Madhusudan Yadav (Ex. MP)	420, 406, 467, 468, IPC Section 10 CGPDI Act,	तर्क हेतु
		5. Principal Distinct & Sessions Judge, Rajnandgaon	Special Case CGPDI No.. 02/2021	C.G. State Vs. Md. Khalid and others. 1. Madhusudan Yadav (Ex. MP)	420, 406, 467, 468, IPC Section 10 CGPDI Act,	तर्क हेतु
		6. Principal Distinct & Sessions Judge, Rajnandgaon	Special Case CGPDI No... 06/2021	C.G. State Vs. Junied and others. 1. Madhusudan Yadav (Ex. MP)	420, 406, 467, 468, IPC Section 10 CGPDI Act,	तर्क हेतु

Registrar (Judicial)